

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No 219- IA 662 of 2021
Item No 220- IA 314 of 2021
Item No 221- IA 431 of 2021
In
CP(IB) 586 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Noble Resources International Pvt Ltd
V/s
Sona Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..04/05/2022

Coram:

Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the IRP/RP : Advocate, Mr. Jaimin Dave.
For the Respondent : Advocates, Mr. Aakash Kothari, Mr. Krishnendu Dutta,
Mr. Karan Sanghani.
For the Successful Resolution Applicant : Advocate, Mr. Siddharth Nigotia.

ORDER

IA 662 of 2021

Application is filed by RP requesting for directions to the Maharashtra State Electricity Distribution Co. Ltd. for reconnecting the electricity supply.

Learned counsel for the Respondent appeared. Reply is filed.

Pleadings are complete.

IA 314 of 2021

Application is filed by RP seeking approval of resolution plan.

IA 431 of 2021

Application is filed by one Pani Logistics opposing the plan.

The matter stands adjourned to 16.06.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**MADAN B GOSAVI
MEMBER (JUDICIAL)**